

*By E-Mail*

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

**NO.HC.VII-50/2000/2154/A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, Shri Vinod Kumar Chandak  
District & Sessions Judge  
Barpeta

Dated Guwahati the 24<sup>th</sup> April, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJK.1-5/19/587 dated 10.04.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the late afternoon of 20.04.2019 till the morning of 22.04.2019 and w.e.f. the late afternoon of 22.04.2019 till the morning of 24.04.2019, has been granted / rejected.

The Addl. District & Sessions Judge, Barpeta and in his absence the seniormost Judicial Officer will remain in-charge of your Court & Office in your absence.

Yours faithfully,

*selt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/2155/A dated 24.04.19**  
Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for  
information and necessary action.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Initials]*